NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S) : Raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ASHWIN RUMAR. M Counsel for Petitioner

Counsel for Respondents

1, 3&4

ORDER

Counsels for both the parties are present and prayed for time for arguments. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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